

**IN THE SUPREME COURT OF INDIA  
CRIMINAL APPELLATE JURISDICTION**

**CRIMINAL APPEAL NO(S). \_\_\_\_\_ OF 2023  
(@ SLP(CRL.) Nos.7113-7114/2023)**

**AMAR PAL ETC.**

**APPELLANT(S)**

**VERSUS**

**STATE OF U.P.**

**RESPONDENT(S)**

**O R D E R**

1. Leave granted.
2. Inasmuch as the appellant - Amar Pal has been released prematurely under the relevant policy, the appeal(s) qua appellant - Amar Pal stand dismissed.
3. So far as the appellant - Arjun is concerned, we are not inclined to suspend the sentence at this stage.
4. Post the appeal(s) in the 3rd week of March, 2024.

.....J.  
[M.M. SUNDRESH]

.....J.  
[ARAVIND KUMAR]

**NEW DELHI;  
14<sup>th</sup> DECEMBER, 2023**

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7113-7114/2023

(Arising out of impugned final judgment and order dated 21-11-2022 in CRLA No. 255/2005 21-11-2022 in CRLA No. 211/2005 passed by the High Court of Judicature at Allahabad)

AMAR PAL ETC.

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 98350/2023 - EXEMPTION FROM FILING O.T.)

Date : 14-12-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH  
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Sulaiman Mohd. Khan, Adv.  
Mrs. Taiba Khan, Adv.  
Mr. Bhanu Malhotra, Adv.  
Mr. Gopeshwar Singh Chandel, Adv.  
Mr. Abdul Bari Khan, Adv.  
Mr. Rohit Amit Sthalekar, AOR

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, A.A.G.  
Mr. Sudeep Kumar, AOR  
Ms. Charu Singhal, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Leave granted.

Inasmuch as the appellant - Amar Pal has been released prematurely under the relevant policy, the appeal(s) qua appellant - Amar Pal stand dismissed.

So far as the appellant - Arjun is concerned, we are not inclined to suspend the sentence at this stage.

Post the appeal(s) in the 3rd week of March, 2024.

(SWETA BALODI)  
COURT MASTER (SH)

(RENU BALA GAMBHIR)  
COURT MASTER (NSH)

(Signed order is placed on the file)